

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.445
CP/162/ND/2023

IN THE MATTER OF:

Ravinder Singh Jamwal	...	Applicant
Versus		
Special Executive Protection (India) Pvt Ltd	...	Respondent

Under Section 241-242

Order delivered on 19.03.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. Mukesh Kumar
For the Respondent	: Adv. Samaksh Goyal For R2 & R3 Adv. Angad Mehta, Adv. Arsh For R1

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **14.05.2024**.

Sd/-
(Court Officer)